

LIST OF CREDITORS				
FINANCIAL CREDITORS (Form-C)				
Sl.	Name	Amount Claimed	Amount Admitted	Remark
1.	Canara Bank	40,68,42,478	40,68,42,478	See Note
2.	Intec Capital Limited	12,01,41,818	12,01,41,818	
	<b>Sub-Total</b>	<b>52,69,84,296</b>	<b>52,69,84,296</b>	
OPERATIONAL CREDITOR (Form-B)				
Sl.	Name	Amount Claimed	Amount Admitted	Remark
1.	Employees Provident Fund Organisation (Ministry of Labour and Employment, Govt. of India)	1,560	1,560	See Note
	<b>Sub-Total</b>	<b>1,560</b>	<b>1,560</b>	
WORKMEN & EMPLOYEES(Operational Creditors)				
Sl.	Name	Amount Claimed	Amount Admitted	Remark
		NIL	NIL	
OTHER CREDITORS				
Sl.	Name	Amount Claimed	Amount Admitted	Remark
		NIL	NIL	
	<b>Grand - Total</b>	<b>52,69,85,856</b>	<b>52,69,85,856</b>	See Note

**Note:**

- Books and Accounts of Corporate Debtor are not handed over to the IRP, thus claims are admitted provisionally. The list is subject to reconciliation, subject to updates and Information expected from Corporate Debtor & Creditors.

- Claim amount by creditors are subject to change under Regulation 14. of CIRP regulations, 2016

***“Regulation 14 Determination of amount of claim.***

*(1) Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him.*

*(2) The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation*

*(1), as soon as may be practicable, when he comes across additional information warranting such revision”*

